

ORISSA HIGH COURT

FILING REPORT AS ON :26/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/54875/2025 ADMLS/8/2025	JALDHI OVERSEAS PTE LTD., VS MV THE PATRON (IMO NO. 9481439)	SASWAT KUMAR ACHARYA VS	// () //	
2	D-BLAPL/40526/2025	HRUSHIKESH PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /115 /2025 () //	
3	D-BLAPL/40528/2025	PUSHPARAJ DHAKAR VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /140 /2025 () //	
4	D-BLAPL/40529/2025	HIMANSHU BADEL @ HIMANSHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DUNGURIPALI /189 /2025 () //	
5	D-BLAPL/40531/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SAMAL /293 /2025 () //	
6	D-BLAPL/40532/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /459 /2025 () //	
7	D-BLAPL/40535/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /463 /2025 () //	
8	D-BLAPL/40537/2025	BANDAN KUMAR PANDA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BAHALDA /159 /2025 () //	
9	D-BLAPL/40538/2025	SUDARSHAN BHOI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// () //	AOR20220000053C202500146
10	D-BLAPL/40540/2025	JITENDRIYA JAGAT VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// () //	AOR20220000053C202500147
11	D-BLAPL/40542/2025	ARUN NISHAD VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	G.R.P.S.,SAMBALPUR /155 /2025 () //	AOR20220000053C202500148

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12	D-BLAPL/40548/2025	BANDAN KUMAR PANDA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BISOI /188 /2025 () //	
13	D-BLAPL/40551/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /1164 /2025 () //	
14	D-BLAPL/40552/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /1192 /2025 () //	
15	D-BLAPL/40554/2025	LAKHENDRA SINGH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /450 /2025 () //	
16	D-BLAPL/40556/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPRASAD /246 /2025 () //	
17	D-BLAPL/40557/2025	SATYAM KUMAR SAHOO VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	BOLANGIR TOWN /764 /2025 () //	
18	D-BLAPL/40562/2025	GHANSHYAM MAJHI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	NAWAPARA /306 /2025 () //	
19	D-BLAPL/40563/2025	S. RATNAKAR DORA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /486 /2024 () //	
20	D-BLAPL/40565/2025	SUSHANTA SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /669 /2025 () //	
21	D-BLAPL/40568/2025	SUSANTA KUMAR MUDULI @ MUDDI VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	KALINGA NAGAR /289 /2025 () //	
22	D-BLAPL/40569/2025	BISWA MAJHI VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /237 /2025 () //	
23	D-BLAPL/40571/2025	KANHA NAYAK	ROHIT RANJAN RAY	KHURDA MODEL /177 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/40573/2025	SANTANU @ KUNA PADHAN	SAROJ KUMAR MISHRA	BIRMAHARAJPUR /97 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/40575/2025	SHIB MOHAN	MANGU NANDY	MALKANGIRI /370 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/40576/2025	RAJU SINGH @ RAJU SING	ARJUNA CHARANA BEHERA	SORO /828 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/40579/2025	PITAMBARA BEHERA	PREETAM MISHRA	BAUNISUNI /150 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/40580/2025	JAYADRATHA KUANR @ JAYADEEP	HIMANSHU SEKHAR MISHRA	PUINTALA /324 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/40583/2025	NARENDRA NAYAK	TUKUNA KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/40592/2025	AMAL DEHURI	PRASANTA KUMAR BARIK	KEONJHAR SADAR /373 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/40599/2025	BHAKTARAM RANA @ BIKASH	DEBABRATA DASH	BHAWANIPATNA SADAR /454 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/40605/2025	ABHISEKH KUCHBANDIA	SURYAKANTA DWIBEDI	BALLIGUDA /161 /2025	AOR20220001245C202500082
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/40606/2025	JUDHISTIR MAJHI @ JUSESTI	SATYANARAYAN MISHRA	KALAMPUR /69 /2024	AOR20220001303C202500087
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/40607/2025	PRAMOD BEHERA	SANTOSH KUMAR MAHANTY	KODALA /63 /2014	AOD20240000242C202500337
		VS	VS	()	

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35	D-BLAPL/40608/2025	STATE OF ODISHA LALLAN KHAN VS	RAKESH KUMAR DAS VS	// GUNUPUR /257 /2025 ()	AOR20220001298C202500033
36	D-BLAPL/40609/2025	STATE OF ODISHA HUSSEN KHAN @ PETU VS	JAGABANDHU SAHU VS	// PAIKMAL /241 /2025 ()	AOR20220001487C202500122
37	D-BLAPL/40610/2025	STATE OF ODISHA BRIJNARAYAN TYAGI VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /161 /2025 ()	AOR20220001245C202500083
38	D-BLAPL/40612/2025	STATE OF ODISHA SUNIL MAJHI VS	RAKESH KUMAR DAS VS	// PADMAPUR /97 /2025 ()	AOR20220001298C202500037
39	D-CMP/54876/2025	STATE OF ODISHA JAYASHREE MOHAPATRA VS	AMIT PRASAD BOSE VS	// // ()	
40	D-CMP/54881/2025	REGAL VENTURES PVT. LTD.,KHURDA NIBEDITA MOHANTY VS	AMIT PRASAD BOSE VS	// // ()	
41	D-CMP/54892/2025	KANCHANBALA MOHANTY M/S. KAPILAS CEMENT MANUFACTURING WORKS (SOMD, SINDHURANGI) VS	AMIT PRASAD BOSE VS	// // ()	
42	D-CMP/54897/2025	MY HOME INDUSTRIES PVT. LTD. GOLEKH CHANDRA SAHOO VS	SUBHADUTTA ROUTRAY VS	// // ()	
43	D-CMP/54898/2025	NILAMADHABA SAHU GOLEKH CHANDRA SAHOO VS	SUBHADUTTA ROUTRAY VS	// // ()	
44	D-CMP/54908/2025	NILAMADHABA SAHU GOLEKH CHANDRA SAHOO VS	SUBHADUTTA ROUTRAY VS	// // ()	
45	D-CMP/54912/2025	NILAMADHABA SAHU PRATIMA PRADHAN VS	NIRANJAN LENKA VS	// // ()	
		BANAMALI JENA		//	

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46	D-CONTC/54859/2025	CHAKRADHAR PRADHAN VS ASHOK KUMAR DHAL, GENERAL MANAGER, MCL, ANGUL	ADV. VS	// 0	
47	D-CONTC/54863/2025	AGASTI PRADHAN VS ASHOK KUMAR DHAL, GENERAL MANAGER, MCL, ANGUL	ADV. VS	// 0	
48	D-CONTC/54867/2025	MADHAB NAIK VS ASHOK. KUMAR DHAL, GENERAL MANAGER, MCL, ANGUL	ADV. VS	// 0	
49	D-CONTC/54871/2025	PRAKASH BENIA VS SUJIT KUMAR CHOUDHURY, EXECUTIVE OFFICER, SUNABEDA, KORAPUT	ADV. VS	// 0	
50	D-CONTC/54872/2025	SASMITA PRADHAN VS ASHOK. KUMAR DHAL, GENERAL MANAGER, MCL, ANGUL	ADV. VS	// 0	
51	D-CONTC/54884/2025	PARSURAM BARIK VS DOLAGOBINDA SAHU, O.A.S. I	SUKANTA KUMAR NAYAK VS	// 0	
52	D-CONTC/54888/2025	SURENDRA MOHAN GARANAYAK VS ALOK KUMAR KAR, IAS	ADV. VS	// 0	
53	D-CONTC/54896/2025	SISIR KUMAR GARNAYAK VS ALOK KUMAR KAR, IAS	BASUDEV BARIK VS	// 0	
54	D-CONTC/54901/2025	TUSAR RANJAN SATAPATHY VS SHUBHA SARMA, IAS	ADV. VS	// 0	
55	D-CONTC/54905/2025	SIMANCHALA GOUDA VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0	
56	D-CONTC/54983/2025	BINAPANI SAHOO VS DR ASUTOSH BISWAS	AKSHAYA KUMAR BEHERA VS	// 0	AOR20230000872C202500117
57	D-CONTC/54984/2025	K MOHAN PATRO	Asutosh Rout	//	AOD20230000737C202500124

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		VS	VS	()	
58	D-CONTC/54985/2025	RATNAKAR SIAL, ENGINEER IN CHIEF, RURAL WATER SUPPLY AND SANITATION Radhashyam Panda	MADHUSMITA KANUNGO	//	AOD20240000479C202500018
		VS	VS	()	
59	D-CRLA/40519/2025	V Keerthi Vasan SANATAN MALLICK	DEEPAK KU SAHOO	//	
		VS	VS	()	
60	D-CRLA/40522/2025	STATE OF ODISHA SANGRAM BAG	SURYAKANTA DWIBEDI	//	
		VS	VS	()	
61	D-CRLA/40527/2025	STATE OF ODISHA BYOMAKESH BISWAL @ MUKA	DEVASHIS PANDA	//	
		VS	VS	()	
62	D-CRLA/40547/2025	STATE OF ODISHA P.SUNDAR	DUSHMANTA SAHOO	//	
		VS	VS	()	
63	D-CRLA/40550/2025	STATE OF ODISHA M.KOUSER	DUSHMANTA SAHOO	//	
		VS	VS	()	
64	D-CRLA/40574/2025	STATE OF ODISHA CHANDAN MAJHI	BIBEKANANDA MAHAPATRA	//	
		VS	VS	()	
65	D-CRLA/40602/2025	STATE OF ODISHA LAXMIDHAR MOHAPATRA	BIRAJA PRASAD TRIPATHY	//	
		VS	VS	()	
66	D-CRLMC/40544/2025	STATE OF ODISHA NABIN KUMAR NAYAK	BISWAJIT DAS	//	
		VS	VS	()	
67	D-CRLMC/40572/2025	STATE OF ODISHA ATULYA KHAMARI	MOHENDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
68	D-CRLMC/40589/2025	STATE OF ODISHA AKSHAY KUMAR MALLICK	ALOK KUMAR MOHAPATRA	//	
		VS	VS	()	

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69	D-CRLMC/40595/2025	STATE OF ODISHA KANHU SAHOO @ KANHU SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// GADISAGADA /35 /2009 ()	
70	D-CRLMC/40597/2025	STATE OF ODISHA SUBHAM MALLICK VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /315 /2025 ()	
71	D-CRLMC/40601/2025	STATE OF ODISHA PUSPALATA MALLICK @ PUSPITA MALLICK VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /315 /2025 ()	
72	D-CRLMC/40611/2025	STATE OF ODISHA SHIBA NARAYAN PRADHAN VS	ARUN KUMAR BEHERA VS	// JALESWAR /329 /2023 ()	AOR20220003422C202500130
73	D-CRLMP/40534/2025	STATE OF ORISSA PITABAS NAYAK VS	KEDAR CHANDRA BEHERA VS	// //0 ()	
74	D-CRLMP/40539/2025	STATE OF ODISHA ANANTA NARAYAN ROUSTRAY VS	KEDAR CHANDRA BEHERA VS	// //0 ()	
75	D-CRLMP/40566/2025	STATE OF ODISHA SNIGHDHA JOSHI VS	ASHIS KUMAR MISHRA VS	// //0 ()	
76	D-CRLREV/40560/2025	THE STATE OF ODISHA SAMIR MAHARANA VS	PRATAP CHANDRA MISHRA VS	// //0 ()	
77	D-CRLREV/40582/2025	THE STATE OF ODISHA PUTUNURU TARESH ACHARI VS	ALOK KUMAR MOHAPATRA VS	// NAYAGARH /62 /2024 ()	
78	D-CRLREV/40586/2025	STATE OF ODISHA MANOJ SUTAR VS	MANGU NANDY VS	// KALIMELA /151 /2024 ()	
79	D-FAO/54857/2025	STATE OF ODISHA SHUSHMA DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// // ()	

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80	D-FAO/54895/2025	THE DIVISIONAL RAILWAY MANAGER, EAST COAST VS GITANJALI BEHERA	DR. BHANU KUMAR SAHUPATI VS TANAYAK (SR.PANEL COUNSEL)		
81	D-JCRLA/40530/2025 JCRLA/261/2025	ANAM NAIK VS STATE OF ODISHA	ADV. VS	ANGUL TOWN /95 /2016 DISTRICT AND SESSIONS JUDGE,ANGUL (Anugul) CT/0000185/2017	
82	D-JCRLA/40533/2025 JCRLA/262/2025	ANJAN SETHI VS STATE OF ODISHA	ADV. VS	KISHORENAGAR (ANUGUL) /169 /2022 SPECIAL JUDGE (POCSO), ANGUL (Anugul) Spl/0000096/2022	
83	D-JCRLA/40536/2025 JCRLA/263/2025	CHANDAN MAJHI VS STATE OF ODISHA	ADV. VS	INDUASTRIAL,NISA /9 /2024 AD-HOC A.D.J.(FTSC),ANGUL (Anugul) Spl/0000002/2024	
84	D-JCRLA/40543/2025 JCRLA/264/2025	CHAUBAN PRADHAN VS STATE OF ODISHA	ADV. VS	BANTALA /345 /2022 AD-HOC A.D.J.(FTSC),ANGUL (Anugul) Spl/0000087/2022	
85	D-JCRLA/40549/2025 JCRLA/265/2025	DILESWAR BEHERA VS STATE OF ODISHA	ADV. VS	RENGALI DAM SITE /173 /2020 AD-HOC A.D.J.(FTSC),ANGUL (Anugul) Spl/0000084/2020	
86	D-JCRLA/40553/2025 JCRLA/266/2025	HADI @ HADIBANDHU NAIK VS HOME (STATE)	ADV. VS	ANGUL TOWN /382 /2019 AD-HOC A.D.J.(FTSC),ANGUL (Anugul) Spl/0000031/2019	
87	D-JCRLA/40555/2025 JCRLA/267/2025	MAKU GAGARAI VS STATE OF ODISHA	ADV. VS	TALCHER TOWN /737 /2023 SPECIAL JUDGE (POCSO), ANGUL (Anugul) Spl/0000084/2023	
88	D-JCRLA/40558/2025 JCRLA/268/2025	RANJIT BARIK VS STATE OF ODISHA	ADV. VS	BANTALA /73 /2022 AD-HOC A.D.J.(FTSC),ANGUL (Anugul) Spl/0000018/2022	
89	D-JCRLA/40564/2025 JCRLA/269/2025	SAUNA SOREN VS STATE OF ODISHA	ADV. VS	NALCO /176 /2022 AD-HOC A.D.J.(FTSC),ANGUL (Anugul) Spl/0000080/2022	
90	D-JCRLA/40567/2025 JCRLA/270/2025	UDAYA NAIK VS STATE OF ODISHA	ADV. VS	PALLAHARA /184 /2024 AD-HOC A.D.J.(FTSC),ANGUL (Anugul) Spl/0000042/2024	
91	D-JCRLA/40578/2025	BADAL SING	ADV.	REMUNA /3 /2025	

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	JCRLA/271/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BALASORE(Baleshwar)	
92	D-JCRLA/40581/2025 JCRLA/272/2025	SUKANTI BHUE VS HOME (STATE)	ADV. VS	Spl/0000002/2025 SOHELLA /132 /2019 A.D.J.,PADAMPUR(Bargarh)	
93	D-JCRLA/40584/2025 JCRLA/273/2025	BHUA @ BUDHIA BINDHANI VS STATE OF ODISHA	ADV. VS	CT/0000003/2020 CDA-II /95 /2022 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)	
94	D-JCRLA/40587/2025 JCRLA/274/2025	M. KOUSER VS STATE OF ODISHA	ADV. VS	/ /0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR(Ganjam)	
95	D-JCRLA/40590/2025 JCRLA/275/2025	M. METHUNRAJ VS STATE OF ODISHA	ADV. VS	/ /0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR(Ganjam)	
96	D-JCRLA/40591/2025	P. SUNDAR VS STATE OF ODISHA	ADV. VS	/ /0 ()	
97	D-JCRLA/40594/2025	NIRAKARA MUKHI VS STATE OF ODISHA	ADV. VS	GOCHHAPADA /73 /2022 ()	
98	D-JCRLA/40596/2025	DHIRENYA @ MUNI SWAIN VS STATE OF ODISHA	ADV. VS	PATKURA /125 /2024 ()	
99	D-JCRLA/40598/2025	NITAI SARKAR VS STATE OF ODISHA	ADV. VS	ORKEL /395 /2023 ()	
100	D-JCRLA/40600/2025	CHITRA BHUE VS STATE OF ODISHA	ADV. VS	JAMANKIRA /47 /2021 ()	
101	D-MACA/54849/2025	SANTOSH KUMAR SAHOO VS SIBANANDA RAY	PRADEEP KUMAR MISHRA VS	/ / ()	
102	D-MACA/54852/2025	DIGAMBAR SAHU@DIAMBER VS	PABITRA KUMAR NAYAK VS	/ / ()	

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103	D-MACA/54853/2025	BALASORE SAHU BABAJI CHARAN SAHOO VS	PRADEEP KUMAR MISHRA VS	// // ()	
104	D-MACA/54860/2025	JITENDRA NATH SWAIN BHAKTI PRASANNA BARAL VS	PRADEEP KUMAR MISHRA VS	// // ()	
105	D-MATA/54982/2025	PRAMILA PATRA Mani Sahoo VS	Asit Kumar Otta VS	// // ()	AOR20230000623C202500053
106	D-RSA/54869/2025	Girija Sankar Behera JYOTI PATTNAIK VS	TUSAR KUMAR MISHRA VS	// // ()	
107	D-RSA/54889/2025	BIMALA KUMARI BEBARTA T. SEETA KALYANA SHROFF VS	UMA CHARAN MISHRA VS	// // ()	
108	D-RSA/54981/2025	BISWANATH SHROFF Achutananda Sandha VS	AKSHAYA KUMAR BEHERA VS	// // ()	AOR20230000872C202500110
109	D-RVWPET/54866/2025	Arundhati Sandha ALIAS Annapurna Bagarti BALHI DEI @ BALLABHI MOHAPATRA VS	SASHIBHUSAN DAS VS	// // ()	
110	D-TRPCRL/40593/2025	DEBASIS MOHAPATRA LALANA MISHRA VS	KARUNAKAR GAYA VS	// // ()	
111	D-WA/54978/2025	SANTOSINI NANDA ADDITIONAL SECRETARY OF REVENUE AND DISASTERS MANAGEMENT DEPT VS	ANANTA KUMAR BEHERA VS	// // ()	LOD20240000194C202500531
112	D-WA/54979/2025	LADUKESWAR PRASAD MOHAPATRA COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS	ANANTA KUMAR BEHERA VS	// // ()	LOD20240000172C202500521
113	D-WA/54980/2025	TRINATH SAHOO MADAN MOHAN JENA VS	Rajjeet Roy VS	// // ()	AOR20220001462C202500159
		STATE OF ODISHA		//	

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114	D-WP(C)/54839/2025	SANJIB KUMAR ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
115	D-WP(C)/54840/2025	S.S.BISWAJEETA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //	
116	D-WP(C)/54841/2025	GOBINDA CHANDRA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
117	D-WP(C)/54842/2025	DURYODHAN MALIK VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //	
118	D-WP(C)/54843/2025	PRADEEP KUMAR ROUT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
119	D-WP(C)/54844/2025	REENA KUMARI BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
120	D-WP(C)/54845/2025	SURATH @ SURATHA CHANDRA NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //	
121	D-WP(C)/54846/2025	SANGRAM KESHARI SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
122	D-WP(C)/54847/2025	DIBAKAR SAHOO VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //	
123	D-WP(C)/54848/2025	BRUNDABAN CHANDRA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
124	D-WP(C)/54850/2025	KAILASH CHANDRA MOHALIK VS ODISHA GRAMEEN BANK, KHORDHA	ABHAYA KUMAR SHARMA VS	// 0 //	
125	D-WP(C)/54851/2025	UMAKANTA SETH	SUSHANTA KUMAR PRADHAN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
126	D-WP(C)/54854/2025	VS REVENUE AND DISASTER MANAGEMANT DEPT.,GOVT.OF ODISHA, BBSR SUMITRA DASH	VS ASHOK KUMAR BEHERA	0 //	//
127	D-WP(C)/54855/2025	VS STATE OF ODISHA DIPAK JYOTI SARANGI	VS KAPILA CHARAN NAYAK	0 //	//
128	D-WP(C)/54856/2025	VS GENERAL MANAGER, SUDARAM FINANCE LTD, TAMILNANDU KALPATARU SWAIN	VS DILLIP KUMAR PRADHAN	0 //	//
129	D-WP(C)/54858/2025	VS STATE OF ODISHA BIJAYA KUMAR SINGH	VS DILLIP KUMAR PRADHAN	0 //	//
130	D-WP(C)/54861/2025	VS STATE OF ODISHA RANU HARICHANDAN	VS AGASTI KANUNGO	0 //	//
131	D-WP(C)/54862/2025	VS STATE OF ODISHA HRUSHIKESH MATHAN	VS DIBYARANJAN BEHERA	0 //	//
132	D-WP(C)/54864/2025	VS STATE OF ODISHA SARAT CHANDRA SAHOO	VS ALOK KUMAR DAS	0 //	//
133	D-WP(C)/54865/2025 WP(C)/37486/2025	VS STATE OF ODISHA SANTOSH KUMAR PATTANAİK	VS DEEPALI MAHAPATRA	0 //	//
134	D-WP(C)/54868/2025	VS STATE OF ODISHA M/S.JAY JAGANNATH DISTRIBUTOR, BBSR	VS ITISHREE TRIPATHY	0 //	//
135	D-WP(C)/54870/2025	VS UNION OF INDIA SIBA PRASAD KUNAR	VS FALGUNI RAJGURU MOHAPATRA	0 //	//
136	D-WP(C)/54873/2025	VS STATE OF ODISHA SRCĐ INFRA PROJECTS PVT LTD., JEYPORE	VS ARIJEET MISHRA	0 //	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
137	D-WP(C)/54874/2025	BEBI @ INDULATA BEHERA	DIPTI RANJAN MOHAPATRA	//	
	WP(C)/37477/2025	VS	VS	0	
		RAMA CHANDRA BEHERA		//	
138	D-WP(C)/54877/2025	PRAFULLA CHANDRA NAYAK	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
139	D-WP(C)/54878/2025	NALCO EMPLOYEES FORUM, NALCO BHAWAN, BBSR	SARATHA SARATHI NAYAK	//	
		VS	VS	0	
		CHAIRMAN CUM MANAGING DIRECTOR(CMD), BBSR		//	
140	D-WP(C)/54879/2025	KSHETRA NAIK	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
141	D-WP(C)/54880/2025	CHAKRADHAR SINGH	GIRIDHARI SINGH	//	
		VS	VS	0	
		CHAIRMAN, GRAMIN BANK, BBSR		//	
142	D-WP(C)/54882/2025	SASHINANDA NAIK	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
143	D-WP(C)/54883/2025	HARIHAR DAS	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
144	D-WP(C)/54885/2025	CHUDAMANI BHAINSA	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
145	D-WP(C)/54886/2025	SUJATA PRIYADARSHINI	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
146	D-WP(C)/54887/2025	KESHAB NAIK	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
147	D-WP(C)/54890/2025	M/S.P.K.CONTRUCTION, CUTTACK	SATYA SUNDAR KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/54891/2025	KULAMANI BHAINSA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
149	D-WP(C)/54893/2025	ARJUN LEHERI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
150	D-WP(C)/54894/2025	DHARMENDRA MUND VS ASSESSING OFFICIAL SDO(ELECTRICAL)TPWODL, KALAHANDI	SAMVIT MOHANTY VS	// 0 //	
151	D-WP(C)/54899/2025	MIRASHANKAR THAKUR VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
152	D-WP(C)/54900/2025	ABHIRAM PANI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
153	D-WP(C)/54902/2025	PURNNAMI CHHATRIA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
154	D-WP(C)/54903/2025	DAMODAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
155	D-WP(C)/54904/2025	MAHESH KUMAR JENA VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //	
156	D-WP(C)/54906/2025	BIRANCHI NARAYAN DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
157	D-WP(C)/54907/2025	PRADIP KISAN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
158	D-WP(C)/54909/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
159	D-WP(C)/54910/2025	SISIR MANDAL	PRAFULLA KUMAR MOHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-WP(C)/54911/2025	STATE OF ODISHA KANDI APPARAO	ABHIRAM SWAIN	//	
		VS	VS	0	
161	D-WP(C)/54913/2025	UNION OF INDIA HRUDANANDA DWIBEDI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
162	D-WP(C)/54914/2025	STATE OF ODISHA MURALIDHAR NAIK	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
163	D-WP(C)/54915/2025	STATE OF ODISHA ARJUN PARIDA	ABHIRAM SWAIN	//	
		VS	VS	0	
164	D-WP(C)/54916/2025	UNION OF INDIA SANTOSH PRADHAN	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
165	D-WP(C)/54917/2025	STATE OF ODISHA GEETANJALI PANDA	AMIT PRASAD BOSE	//	
		VS	VS	0	
166	D-WP(C)/54918/2025	STATE OF ODISHA KILLARE APPARAO	ABHIRAM SWAIN	//	
		VS	VS	0	
167	D-WP(C)/54919/2025	UNION OF INDIA KULAMANI PANDEY	AMIT PRASAD BOSE	//	
		VS	VS	0	
168	D-WP(C)/54920/2025	STATE OF ODISHA DHANPATI SAHU	AMIT PRASAD BOSE	//	
		VS	VS	0	
169	D-WP(C)/54921/2025	STATE OF ODISHA JAYANTA KUMAR KAR	SURESH KUMAR CHOUDHURY	//	
		VS	VS	0	
170	D-WP(C)/54922/2025	STATE OF ODISHA N. NAGESWAR RAO	ABHIRAM SWAIN	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/54923/2025	UNION OF INDIA PANCHANAN DAS VS	PRANAB KUMAR SAMANTRAY VS	// // 0	
172	D-WP(C)/54924/2025	PUNJAB NATIONAL BANK, DEENDAYAL BHAWAN, BBSR PARAMJIT SINGH VS	BIYOTKESH MOHANTY VS	// // 0	
173	D-WP(C)/54925/2025	STATE OF ODISHA MOHAN KHAMARI VS	PRASANTA KUMAR NANDA VS	// // 0	
174	D-WP(C)/54926/2025	COLLECTOR, SAMBALPUR KALPNA SATAPATHY VS	ROUNAK PANDA VS	// // 0	
175	D-WP(C)/54927/2025	STATE OF ODISHA DR.ABANI KUMAR KUNDU VS	SUBHADUTTA ROUTRAY VS	// // 0	
176	D-WP(C)/54928/2025	STATE OF ODISHA DILLIP KUMAR JENA VS	PRASANTA KUMAR NANDA VS	// // 0	
177	D-WP(C)/54929/2025	COLLECTOR, SAMBALPUR PRATAP KUMAR MOHANTY VS	DILLIP KUMAR MOHANTY VS	// // 0	
178	D-WP(C)/54930/2025	SUNIL KUMAR DUTTA DR.BHANJA KISHORE MOHANTA VS	SUBHADUTTA ROUTRAY VS	// // 0	
179	D-WP(C)/54931/2025	STATE OF ODISHA NEPAL CHANDRA KATUAL VS	GOPAL KRUSHNA NANDA VS	// // 0	
180	D-WP(C)/54932/2025	STATE OF ODISHA SABITRI BEHERA VS	PRASANTA KUMAR NANDA VS	// // 0	
181	D-WP(C)/54933/2025	COLLECTOR, SAMBALPUR MANAS RANJAN PATI VS	SUBHADUTTA ROUTRAY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/54934/2025	SURENDRA SING VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
183	D-WP(C)/54935/2025	DR.MURALIDHAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
184	D-WP(C)/54936/2025	RABI NARAYAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
185	D-WP(C)/54937/2025	DR.SUSHANTA KUMAR PATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
186	D-WP(C)/54938/2025	SARAT KUMAR BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
187	D-WP(C)/54939/2025	SHANTILATA HOSPITAL AND RESEARCH CENTRE PUNE VS STATE OF ODISHA	KRUPEN SUNDAR SWAMY VS	// 0 //	
188	D-WP(C)/54940/2025	ALOK JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
189	D-WP(C)/54941/2025	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0 //	
190	D-WP(C)/54942/2025	BHUPEN KUMAR ACHARYA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
191	D-WP(C)/54943/2025	GIRASHREE SAHOO VS ZONAL MANAGER PNB, JAGAMARA, BBSR	RATIKANTA MOHAPATRA VS	// 0 //	
192	D-WP(C)/54944/2025	SAMIR KUMAR DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
193	D-WP(C)/54945/2025	NITYANANDA RAY	SUBHADUTTA ROUTRAY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/54946/2025	NAMITA JENA	JAYANTA KUMAR PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/54947/2025	GIRIDHARI DALAI	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/54948/2025	KHULANA SAHOO	PRAFULLA KUMAR KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/54949/2025	BHAGABAN SAHOO	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/54950/2025	GUMAN SINGH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/54951/2025	TARENDRA KUMAR PADHY	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/54952/2025	GOPA DAS	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/54953/2025	SADASIBA RAY	PRADEEP KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/54954/2025	SAMENDRA BALIARSING	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/54955/2025	PRAMOD KUMAR SAHOO	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/54956/2025	PREMANANDA MOHANTY	NIRANJAN PANDA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/54957/2025	STATE OF ODISHA BANAJA SWAIN VS	JAYANTA KUMAR PADHI VS	// // 0	
206	D-WP(C)/54958/2025	STATE OF ODISHA HARASH SAHOO VS	JATADHARI BARIK VS	// // 0	
207	D-WP(C)/54959/2025	CHIEF EXECUTIVE OFFICER(TPCODL), IDCO TOWER, BBSR BANITA DAS VS	JATADHARI BARIK VS	// // 0	
208	D-WP(C)/54960/2025	CHIEF EXECUTIVE OFFICER(TPCODL) KHORDHA SRIRAM CHANDRA SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
209	D-WP(C)/54961/2025	UNION BANK OF INDIA SASMITA PANIGRAHI VS	KSHIROD KUMAR ROUT VS	// // 0	
210	D-WP(C)/54962/2025	STATE OF ODISHA BIREN MALIK VS	MAHESWAR MOHANTY VS	// // 0	
211	D-WP(C)/54963/2025	STATE OF ODISHA SUCHETA DAS VS	GOPAL KRUSHNA NANDA VS	// // 0	
212	D-WP(C)/54964/2025	STATE OF ODISHA RANJITA MOHANTY VS	JAYANTA KUMAR PADHI VS	// // 0	
213	D-WP(C)/54965/2025	STATE OF ODISHA MANOJ KUMAR MITRA VS	DIPANKAR ACHARYA VS	// // 0	
214	D-WP(C)/54966/2025	STATE OF ODISHA GIRIDHARI MURMU VS	RUDRA NARAYAN PARIJA VS	// // 0	
215	D-WP(C)/54967/2025	STATE OF ODISHA DILLIP KUMAR ROURTRAY VS	KABIR KUMAR JENA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/54968/2025	BENUDHAR DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
217	D-WP(C)/54969/2025	PRASHANTA KUMAR SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
218	D-WP(C)/54970/2025	RABI NARAYAN NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
219	D-WP(C)/54971/2025	DALI JENA VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	// 0 //	
220	D-WP(C)/54972/2025	CHANDANA SWAIN VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //	
221	D-WP(C)/54973/2025	SANTOSH KUMAR PRAHARAJ VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	// 0 //	
222	D-WP(C)/54974/2025	BHAGABAN SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	
223	D-WP(C)/54975/2025	PRAFULLA KUMAR SAMAL VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
224	D-WP(C)/54976/2025	BALAKRUSHNA DAKUA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
225	D-WP(C)/54977/2025	KAPIL DEV SAHOO VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
226	D-ABLAPL/40518/2025	KANHA @ OMM PRAKASH MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //	KENDRAPARA SADAR /463 /2025
227	D-ABLAPL/40520/2025	BHAGABAT BEHERA	DEEPAK KU SAHOO		MARSHAGHAI /394 /2025

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/40521/2025	MAHAMAD RAGIB AKHTAR @ RAGIB AKHTAR	BIBHUTI BHUSAN NANDA	NUAGAON /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/40523/2025	SARBESWAR PATRA	DEEPAK KU SAHOO	KENDRAPARA SADAR /231 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/40524/2025	HIMANSHU SHEKHAR TRIPATHY	SOURYA SUNDAR DAS	SAHID NAGAR P.S. /609 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/40525/2025	MAHAMAD RAGIB AKHTAR @ RAJIB AKHATAR	BIBHUTI BHUSAN NANDA	NUAGAON /243 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/40541/2025	BIRANCHI NARAYAN DEHURI @ DEHURY	ANJAN KUMAR BISWAL	BALASORE VIGILANCE /16 /2019	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
233	D-ABLAPL/40545/2025	S K FIROJ	SATYANARAYAN MISHRA	DHAMNAGAR /487 /2025	AOR20220001303C202500086
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/40546/2025	SUBRAT BEHERA	BASANTA KUMAR DAS	ANGUL TOWN /1047 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/40559/2025	PURNANGA BHUSHAN PATTANAİK @ PURNANGA PATTANAİK	SATYANARAYAN BHANJADEO	TOMANDO /378 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/40561/2025	AMOD KUMAR SINGH	SK. ZAFARULLA	BRAJARAJNAGAR /208 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/40570/2025	SITAL KUMAR BISHOYI @ SITAL BISOYI	SAROJ KUMAR MISHRA	CHAKAPADA PS /124 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/40577/2025	GOBINDA CHAMPATI	ACHYUTANANDA PATTANAİK	JANKIA P.S. /414 /2025	
		VS	VS	()	

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239	D-ABLAPL/40585/2025	STATE OF ODISHA BIRANCHI NARAYAN MOHANTY @ BIRANCHI MOHANTY VS	SUBHARTHA SANKAR RAY VS	// DASARATHPUR /134 /2024 ()	
240	D-ABLAPL/40588/2025	STATE OF ODISHA ASHISH MISHRA VS	BINAYA BHUSAN ROUSTRAY VS	// //0 ()	
241	D-ABLAPL/40603/2025	STATE OF ODISHA NIKHIL PADHI VS	JAGABANDHU SAHU VS	// BARGARH /719 /2025 ()	AOR20220001487C202500123
242	D-ABLAPL/40604/2025	STATE OF ODISHA ASHISH DUBEY @ ASHU VS	RAKESH KUMAR DAS VS	// AINTHAPALI /367 /2019 ()	AOR20220001298C202500034
243	D-ABLAPL/40613/2025	STATE OF ODISHA ASHISH DUBEY @ ASHU VS	RAKESH KUMAR DAS VS	// DHANUPALI /356 /2019 ()	AOR20220001298C202500036
244	D-ABLAPL/40614/2025	STATE OF ODISHA MANUA @ MANAMOHAN BEHERA VS	LALATENDU SAMANTARAY VS	// CDA-II /185 /2025 ()	
245	D-ABLAPL/40615/2025	STATE OF ODISHA SANKAR PONDA VS STATE OF ODISHA	TARINI PANIGRAHI VS	// JEYPORE SADAR /352 /2025 () //	AOR20220000151C202500034

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MISC CASES FILED on :26/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/54875/2025 ADMLS/8/2025	JALDHI OVERSEAS PTE LTD., MP	SASWAT KUMAR ACHARYA	38/2025
2	D-ADMLS/54875/2025 ADMLS/8/2025	JALDHI OVERSEAS PTE LTD., MP	SASWAT KUMAR ACHARYA	39/2025
3	D-SAO/23495/2025 SAO/9/2025	SAMBHUNATH KATUALA MP		71/2025
4	D-SAO/23495/2025 SAO/9/2025	SAMBHUNATH KATUALA MP		72/2025
5	D-CRLLP/40501/2025 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	92/2025
6	D-FAO/54605/2025 FAO/ /	STATE OF ODISHA MP	MANAS RANJAN MOHANTY,A.G.A	1126/2025
7	D-FAO/54605/2025 FAO/ /	STATE OF ODISHA MP	MANAS RANJAN MOHANTY,A.G.A	1127/2025
8	D-CRLREV/38900/2025 CRLREV/ /	NCC @ DEBASIS NAIK MP	AMIYA RANJAN SETHY	1650/2025
9	D-CRLREV/40497/2025 CRLREV/ /	BRAJABANDHU BARIK MP	SUSANTA KUMAR BARAL	1651/2025
10	D-CRLREV/40503/2025 CRLREV/ /	BHOLESWARI PRADHAN MP	GEETANJALI MAJHI	1652/2025
11	D-RSA/50857/2025 RSA/ /	MAHANTA GOUDA @ BEHERA MP	BIKRAM RATH	1813/2025
12	D-CMP/20388/2025 CMP/882/2025	BABAJI CHANDRA KUANAR MP	TUSAR KUMAR MISHRA	2212/2025
13	D-ABLAPL/29046/2025 ABLAPL/11208/2025	SACHIDANANDA BEHERA @ SACHI BEHERA MP		2302/2025
14	D-ABLAPL/12982/2023 ABLAPL/12982/2023	SULOCHANA SAHOO MP	DEEPAK KUMAR SAHOO	2303/2025
15	D-ABLAPL/23657/2025 ABLAPL/9743/2025	MAHESWAR BEHERA MP		2304/2025
16	D-ABLAPL/35542/2024 ABLAPL/13782/2024	PRADEEP KUMAR JOSHI MP		2305/2025
17	D-MACA/938/2018 MACA/938/2018	BIMALA SAHOO MP	PRADEEP KUMAR MISHRA	2933/2025
18	D-MACA/53454/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	PITAMBI RANJAN MOHANTY	2934/2025
19	D-MACA/53454/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	PITAMBI RANJAN MOHANTY	2935/2025
20	D-MACA/54076/2025 MACA/ /	PITAMBAR NAHAK MP	MADHUSMITA KANUNGO	2936/2025
21	D-CRLMC/33142/2025 CRLMC/4503/2025	PRASANTA KUMAR SETHI @ PRASANTA SETHY MP		4025/2025
22	D-CRLMC/40495/2025 CRLMC/ /	AMARESH ROUT MP	BRUNDABAN ROUT	4026/2025
23	D-CRLMC/40498/2025 CRLMC/ /	R.HARICHARAN MP	LALITENDU MISHRA	4027/2025
24	D-CRLMC/40499/2025 CRLMC/ /	DAYANIDHI SAHOO MP	LALITENDU MISHRA	4028/2025
25	D-CRLMC/40508/2025 CRLMC/ /	R.HARICHARAN MP	LALITENDU MISHRA	4029/2025
26	D-WA/54603/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	

	WA/ /	MP		5051/2025
27	D-WA/54603/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		5052/2025
28	D-WA/54604/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		5053/2025
29	D-WA/54604/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		5054/2025
30	D-WA/54647/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		5055/2025
31	D-WA/54647/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		5056/2025
32	D-WA/54650/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		5057/2025
33	D-WA/54650/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		5058/2025
34	D-WA/54652/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		5059/2025
35	D-WA/54652/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		5060/2025
36	D-WA/54684/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		5061/2025
37	D-WA/54684/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		5062/2025
38	D-WA/54797/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		5063/2025
39	D-WA/54797/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		5064/2025
40	D-WA/54798/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		5065/2025
41	D-WA/54798/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		5066/2025
42	D-WA/54800/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		5067/2025
43	D-WA/54800/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		5068/2025
44	D-WP(C)/8831/2014	KASTURI KHADIA	M/S.PABITRA KU.NAYAK, BIBEKANANDA BHUYAN (SR. ADV.)	
	WP(C)/8831/2014	MP		23432/2025
45	D-WP(C)/4280/2015	AJAY KU.MOHANTY	M/S.PRASANTA KU. TRIPATHY,S.PATTANAYAK	
	WP(C)/4280/2015	MP		23433/2025
46	D-WP(C)/18851/2024	PRAFULLA KUMAR BARIK		
	WP(C)/11209/2024	MP		23434/2025
47	D-WP(C)/42189/2023	GOPAL MAJHI	MANAS PATI	
	WP(C)/42189/2023	MP		23435/2025
48	D-WP(C)/40243/2025	UTKAL MINERALS PVT.LTD, KEONJHAR		
	WP(C)/28032/2025	MP		23437/2025
49	D-WP(C)/47451/2025	SAROJ COMMODITIES (P) LTD., KHURDA	MR. SUBIR PALIT, SR.ADV, M/S. AMITABH MISHRA	
	WP(C)/32917/2025	MP		23438/2025
50	D-WP(C)/47458/2025	ESSKAY CONCAST AND MINERALS PVT. LTD.	MR. SUBIR PALIT SR.ADV, M/S. AMITABH MISHRA	
	WP(C)/32918/2025	MP		23439/2025
51	D-WP(C)/49615/2025	SAROJ COMMODITIES (P) LIMITED, KOLKATA	MANASH ROUTHAY	
	WP(C)/34441/2025	MP		23440/2025
52	D-WP(C)/54678/2025	TORQUE MINERALS PVT LTD.	JAGAMOHAN PATTANAIAK	
	WP(C)/ /	MP		23441/2025
53	D-WP(C)/53161/2025	Dr. GANESH CHANDRA MOHAPATRA		
	WP(C)/ /	MP		23442/2025
54	D-WP(C)/54705/2025	AGASTI DHARUA	SUJIT KUMAR DASH	
	WP(C)/ /	MP		23443/2025
55	D-WP(C)/54714/2025	PRAJESHA PRASAD MISHRA	ATUL TRIPATHY	
	WP(C)/ /	MP		23444/2025
56	D-WP(C)/54720/2025	SURESH CHANDRA SAHOO	SURYAKANTA DASMOHAPATRA	
	WP(C)/ /	MP		23445/2025